

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**CIVIL CONTEMPT PETITION NO. 63 OF 2011**  
**(IN OA NO. 834 OF 2001)**

**Jabalpur, this Monday, the 7<sup>th</sup> day of May, 2012**

**HON'BLE SHRI JUSTICE DHIRENDRA MISHRA, JUDICIAL MEMBER**  
**HON'BLE SHRI G.P.SINGHAL, ADMINISTRATIVE MEMBER**

Ramendra Kumar.S/o Teji Lal Dheemar,  
Aged about 37 years, R/o New Sai Bab School,  
Rawan Park, Amanala-Basti, H.No. 3397, Ranjhi,  
Jabalpur. (M.P.) 482009

**-Petitioner**

**(By Advocate – Shri Satish Shrivastava)**

**V e r s u s**

1. Shri G.P.Dutta, Secretary, Ministry of Defence,  
South Block, New Delhi- 110006

2. Shri Vinod Kumar Vijay,  
The Controller of Finance & Accounts,  
(Factories), Vehicle Factory,  
Jabalpur M.P. 482009

**- Respondents**

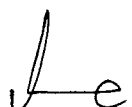
**(By Advocate –Shri Gautam Prasad proxy counsel for Shri  
S.A.Dharmadhikari)**


**O R D E R(Oral)**

**By Dhirendra Mishra, JM.-**

Learned counsel for the petitioner does not press this contempt  
petition.

Accordingly, CCP is dismissed as not pressed.

  
**(G.P.Singhal)**  
**Administrative Member**  
am

  
**(Dhirendra Mishra)**  
**Judicial Member**